

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/547/2024 in Company Petition IB/186/2023
NAME OF THE COMPANY	Neocortex Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/547/2024

Present: Ld. PCS Mr. Shaik Gouse and Mr. R. Ramakrishna Gupta for the Applicant.

None appeared for the Respondent No.1.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Respondent No.2.

Last opportunity is granted for filing counter, **matter is adjourned to 09.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)